

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
LOK SABHA

UNSTARRED QUESTION NO. 2678
TO BE ANSWERED ON 02.08.2016

On Line Complaints in the Website of CCPD

2678 . SHRI P. KARUNAKARAN:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT to be pleased to state:

- (a) Whether the website of the Chief Commissioner of Persons with Disabilities (CCPD) is accessible to non-English speaking persons with disabilities;
- (b) if so, the details thereof;
- (c) whether there is provision for registering online complaints in the website of the CCPD;
- (d) if so, whether the status of such cases can be tracked online;
- (e) whether complaints from third parties can be registered online, as in the case of the NHRC and if so, the details thereof; and
- (f) whether as a body with judicial powers, the cause list, Case status and judies features of e-governance has been adopted for greater transparency, accountability and case law documentation at both Central and State level and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

- (a) & (b): The website of the office of the Chief Commissioner of Persons with Disabilities (CCPD) is in English only.
 - (c): No, Sir. An individual can file complaint along with disability certificate and supporting documents as mentioned in Rule 42 of Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Rules, 1996 by post or by hand. A complaint can also be sent through email.
 - (d): Yes. Status of the Complaints registered w.e.f. 1.6.2014 can be checked on the website of the office of the Chief Commissioner for Persons with Disabilities i.e. (www.ccdisabilities.nic.in).
 - (e): No, Sir. At present, facility to file online complaints is not available. However, a complaint can be filed by the complainant in persons or by his agent as per Rule 42 of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Rules, 1996 by post or by hand or through email.
 - (f): No cause list is available. The status of the complaints registered w.e.f. 01.06.2014 can be checked on the website of the office of the CCPD. Orders passed by the Chief Commissioner of Persons with Disabilities (CCPD) are being posted on the website of the office of the CCPD (www.ccdisabilities.nic.in).
- The office of Chief Commissioner for Persons with Disabilities had also published a Case of Law Reporter (III Volumes) containing compilation of the Orders of the CCPD upto November, 2006.
